

M.A. No. 1795/00
Diary No. 1156/00
~~CA No.~~

19/12/00

Hon. Mr. S.K.T. Nagri, J.M.

Shri K.S. Shukla proxy counsel to Shri R.M. Pandey, counsel for the applicant. Shri G.P. Agrawal for the respondents.

The M.A. No. 5512/00 by the respondents to condone the delay and take on record the C.A. Allowed. CA be taken on record.

The M.A. No. 5513/00 by the ^{respondents} applicant for direction to the applicant for better particulars. No direction is needed. Learned counsel for the applicant to take note of this application.

The M.A. No. 1795/00 by the applicant for permission to prosecute the matter jointly by all the 3 applicants. Opposed on behalf of the respondents. M.A. No. 1795/00 is allowed. O.A. number be allotted. Put up for hearing at admission stage on 18/1/2001.

R.A. if filed by 2nd week of January, 2001, may be taken on record.

No RA recorded for
Chittur
11/1

J.M.